

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (CRL.) NO(S). 308/2018
(ARISING OUT OF IMPUGNED FINAL JUDGMENT AND ORDER DATED 10-08-2015
IN CRLA NO. 326/2014 PASSED BY THE HIGH COURT OF HIMACHAL PRADESH
AT SHIMLA)

AMRISH RANA

PETITIONER(S)

VERSUS

THE STATE OF HIMACHAL PRADESH

RESPONDENT(S)

Date : 24-08-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI
HON'BLE MR. JUSTICE NAVIN SINHA
HON'BLE MR. JUSTICE K.M. JOSEPH

For Petitioner(s) Mr. Gaurav Agrawal, AOR [SCLSC]
Ms. Monica Hasija, Adv.
Mr. George Thomas, Adv.

For Respondent(s) Mr. B.K. Satija, AOR

UPON hearing the counsel the Court made the following
O R D E R

Mr. B.K. Satija, learned Advocate-on-Record has
appeared on behalf of the respondent - State of Himachal
Pradesh.

List the matter for final disposal after four weeks.

[VINOD LAKHINA]
AR-cum-PS

[ASHA SONI]
BRANCH OFFICER